

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 26/03/2018 (MONDAY)**

S.No.	File No.	Case Particulars	Purpose
1	241/1	Lotus Agricultural & Marketing Co-Op. Society Ltd.	Orders

*Be placed
R. S. Virk
26/3/18*

Laxmi